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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI:

O.A. NO. 693/95

New Delhi, this the 3rd day of July, 1996

Hon'ble Smt. Lakshmi Swaminathan, M(J)

Shri Kishori Lal,
s/o Shri Khuman,
126/8, Railway Colony,
Kisna Ganj,
Delhi.

... Applicant

By Advocate: Shri O.N. Moolri

Vs.


Union of India
through the
Secretary,
Indian Railway Conference Association,
Cehmsford Road,
DRM Building,
New Delhi.

... Respondent

J. R. D. E. R. (ORAL)

Hon'ble Smt. Lakshmi Swaminathan, Member (J)

The learned counsel for the applicant seeks
permission to withdraw this O.A. Permission is granted.
O.A. is dismissed as withdrawn with liberty to file
afresh, if so advised, in accordance with law.


(SMT. LAKSHMI SWAMINATHAN)
MEMBER (J)

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